

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No. 45/241-242/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2021**

**Name of the Company:** Meenaben Khuman & Anr  
V/s  
MK Handicrafts Pvt Ltd & Anr

**Section:** Section 241-242 of the Companies Act 2013.

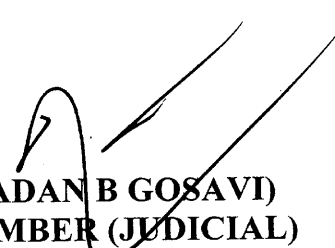
**ORDER**

Learned Counsel Mr. Mohammed Arkam mentioned on behalf of Learned PCS Mr. Vinit Nagar for the Petitioner. No one appeared for the Respondent.

At the request of the Learned Counsel for the Petitioner , the matter stands adjourned.

The matter stands adjourned to 03.03.2021 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 18th day of January, 2021